

**CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH
CIRCUIT SITTING AT RANCHI
RA/051/00015/2019
[Arising out of OA/051/00253/18]**

Date of Order: 15.02.2019

C O R A M

**HON'BLE MR. JAYESH V. BHAIKARIA, JUDICIAL MEMBER
HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER**

Pramod Kumar, Applicant.

By Advocate: - Mr. M.A. Khan

-Versus-

Union of India & Ors., Respondents.

By Advocate: - Mrs. M. Patra for Mr. H.K. Mehta, Id. Sr. SC

**O R D E R
[ORAL]**

Per J.V. Bhairavia, J.M:- At the outset, the applicant is directed to place proper photocopy of the order dated 11.01.2019 passed in OA/051/00253/2018.

2. Heard the learned counsel for the parties and perused the RA application along with the order passed in OA.

2. After considering the submissions of the learned counsel for the applicant, RA is partly allowed to the effect that in line 2/3 of para 1 of the order dated 11.01.2019 the "Grade Pay of Rs. 2800/-" be read as "Grade Pay of Rs. 2400/-".

[Dinesh Sharma]
Administrative Member
Srk.

[Jayesh V. Bhairavia]
Judicial Member

